

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/103/2017

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NK SHASHI KUMAR RZ + RZ im CP JENNIFER KUMAR Rep by Mrs. K. Sumathi 1. NK SHASHI KUMAR

ORDER

Counsel for both the parties present. Counsel for the Petitioner prayed time to file an Affidavit and to make the submissions. Put up on 12.02.2018 at 10.30 AM.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)